

of the House. [Placed in the Library.
See No. S-456/54.]

STEEL INDUSTRY

476. **Shri S. N. Das**: Will the Minister of Commerce and Industry be pleased to state:

(a) what progress has been made by the Expert Committee appointed to assist Government in the preparation of new schedules of extra charges for the products of the Indian Steel Industry;

(b) how long it will take the Committee to finish its work;

(c) whether any time limit has been set for the Committee; and

(d) whether the steel producing companies have undertaken a detailed work of the study?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The Committee has completed a study of costs of production of different sizes and sections of steel in different countries and is now engaged in working out what should be the appropriate extra charges for sizes and sections produced by Indian Mills in the light of the practice in force in other countries.

(b) and (c). As the study is of a detailed and technical nature and has been further complicated by the fact that extensive reorganisation and expansion of the existing works is in progress, it is expected that the Committee will take some time yet for finishing its work. No time limit has been set for completion of the work of the Committee, but every endeavour is being made to complete the work as quickly as possible.

(d) Yes, Sir.

RURAL INDUSTRIALISATION IN MYSORE

477. **Shri Keshavalengar**: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of schemes for rural industrialisation submitted by

the Mysore State during the years 1953-54 and 1954-55;

(b) the number among them which were sanctioned by the Centre; and

(c) the total amount sanctioned for such schemes during the above period?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) 59 schemes.

(b) 45 schemes.

(c) Rs. 18,12,800.

ADVERTISEMENTS TO NEWSPAPERS

478. **Shrimati Tarkeshwari Sinha**: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have given instructions to all the Departments to stop the practice of giving advertisements to Newspapers direct;

(b) if so, the name of the Agency through which the Government advertisements will be given to newspapers in future; and

(c) whether various State Governments are also going to follow these instructions?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Government's instructions are that all the Ministries of the Central Government and their Attached and Subordinate offices are to issue their advertisements through the Advertising Consultant of the Ministry of Information and Broadcasting;

(c) These instructions do not apply to the State Governments who make their own arrangements regarding the issue of their advertisements.

IMPHAL

479. **Shri L. Jageswar Singh**: Will the Prime Minister be pleased to state:

(a) the area of the Cantonment boundary (the 4th Assam Rifles) in Imphal town in proportion to the